

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

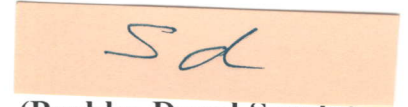
Item No. 112
IA No. 20/JPR/2019
IA No. 21/JPR/2019
IA No. 356/JPR/2022
IA No. 360/JPR/2022
CP No. (IB)- 570(PB)/2017
Under Section 10 of IBC, 2016

In the matter of:

Seatel Electronics (India) Pvt. Ltd.

...Applicant

Due to paucity of time, the matter could not be taken up. Post the matter
to 21.12.2022.



(Prabhu Dayal Sewda)
Court Officer

December 07, 2022